

Through FAX

(J.H.C. Sch. 1-7)

☎ : Office – 0651-2481449
Fax No. – 0651 – 2481116

From:

Rajesh Kumar Vaish,
Registrar (Administration),
High Court of Jharkhand
Ranchi

File No. XXII(6)/NJA/1/2017-18/Apptt.
Letter No. _____/Apptt.
Dated: _____

To,

- (i) Sri Ananda Singh,
S.D.J.M.-cum-Judge I/c-cum-P.M. (J.J. Board), Godda,
- (ii) Sri Anup Tirkey,
S.D.J.M.-cum-Judge I/c-cum-P.M. (J.J. Board), Sahebganj,

Ref.: - This Court's letter No. 3366-67/Apptt. dated 25.07.2017.

Sir,

In partial modification to this Court's letter referred above (copy enclosed), the place of posting of Sri Anup Tirkey, S.D.J.M.-cum-Judge I/c-cum-P.M. (J.J. Board) may be read as **Sahebganj** in place of Daltonganj.

The modification is limited to this extent only.

Yours faithfully,
Sd/- R.K. Vaish
Registrar (Administration)

Memo No. 3435 /Apptt.

Dated Ranchi the 27-7-17

Copy forwarded to the Director, National Judicial Academy, Bhadbhada Road, P.O. – Suraj Nagar, Bhopal – 462004 (M.P.) for information and needful with reference to the letter no. NJA/Dir/Ac. Prog./2017-18 /2894 dated 11.07.2017 / the Director, Judicial Academy Jharkhand, Ranchi / the Member Secretary, JHALSA, Ranchi / Principal District & Sessions Judge, Godda, Daltonganj & Sahebganj / the C.P.C., e-Courts Project, J.H.C., Ranchi for uploading the letter on the Court's website.

Encl. As above (01 Sheet).


27.07.17
Registrar (Administration)

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From:

Rajesh Kumar Vaish,
Registrar (Administration),
High Court of Jharkhand
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File No. XXII(6)/NJA/1/2017-18/Apptt.
Letter No. 3366 /Apptt.
Dated: 25-7-17

To,

- (i) Sri Ananda Singh,
S.D.J.M.-cum-Judge l/c-cum-P.M. (J.J. Board), Godda,
- (ii) Sri Anup Tirkey,
S.D.J.M.-cum-Judge l/c-cum-P.M. (J.J. Board), Daltonganj,

Sub.: Regarding nomination for attending the programme on "Workshop for Magistrates on Pre-Conception and Pre-Natal Diagnostic Techniques Act, 1994" (P-1030) scheduled to be held on 18-20 August, 2017 at NJA, Bhopal.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending the programme on the subject "Workshop for Magistrates on Pre-Conception and Pre-Natal Diagnostic Techniques Act, 1994" (P-1030) scheduled to be held on 18-20 August, 2017 at National Judicial Academy, Bhopal.

Further, I also request you to keep your laptop with you at NJA during the seminar. The Joining Instructions in respect of the aforesaid programme are enclosed herewith for needful.

Accordingly, you are accorded necessary permission to attend the said programme at NJA, Bhopal.

This is for your information and needful.

Encl.: - As above (03 sheets).

Yours faithfully,
Sd/- R.K. Vaish
Registrar (Administration)

Memo No. 3367 /Apptt.

Dated Ranchi the 25.7.17

Copy forwarded to the Director, National Judicial Academy, Bhadbhada Road, P.O. – Suraj Nagar, Bhopal – 462004 (M.P.) for information and needful with reference to the letter no. NJA/Dir/Ac. Prog./2017-18 /2894 dated 11.07.2017 / the Director, Judicial Academy Jharkhand, Ranchi / the Member Secretary, JHALSA, Ranchi / Principal District & Sessions Judge, Godda & Daltonganj / the C.P.C., e-Courts Project, J.H.C., Ranchi for uploading the letter on the Court's website.


25.07.17
Registrar (Administration)